

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 134/MP/2021**

- Subject** : Petition under Section 61, Section 63 and Section 79 of the Electricity Act, 2003 read with statutory framework and Article 11 and Article 12 of the Transmission Service Agreement dated 27.12.2016 executed between NER-II Transmission Limited and its Long-Term Transmission Customers for inter-alia claiming compensation due to Changes in Law and seeking an extension to the scheduled commissioning date of the relevant elements of the Project on account of Force Majeure events.
- Petitioner** : NER-II Transmission Limited (NTL)
- Respondents** : Assam Electricity Grid Corporation Limited and 8 Ors.
- Date of Hearing** : 24.11.2022
- Coram** : Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member
- Parties Present** : Shri Syed Jafar Alam, Advocate, NER II Transmission Limited  
Shri Deep Rao Palepu, Advocate, NER II Transmission Limited  
Shri Arjun Agarwal, Advocate, NER II Transmission Limited  
Shri Balaji Sivan, NER II Transmission Limited  
Shri Aryaman Saxena, NER II Transmission Limited  
Shri Saurav Kumar Jha, NER II Transmission Limited  
Ms. Swapna Seshadhari, Advocate, PGCIL  
Shri S.S. Raju, PGCIL  
Shri Zafrul Hasan, PGCIL  
Shri D.K. Biswal, PGCIL

**Record of Proceedings**

Due to paucity of time, the Commission adjourned the matter.

2. Learned counsel for the Petitioner sought one week time to make some additional submissions. The Commission permitted the Petitioner to file the same by 12.12.2022 on affidavit with a copy to the Petitioner.



3. The Commission also directed the Respondents who have not filed their reply to file the same by 23.12.2022 and the Petitioner to file rejoinder, if any, by 28.12.2022. The Commission further observed that no further extension of time shall be allowed and directed the parties to comply with the directions within the specified timeline.

4. The matter shall be listed for further hearing on 5.1.2023.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

